

the House can express views and make submissions to you. It is a serious matter. It is not an ordinary thing.

MR. CHAIRMAN: The rule does not permit it. I find, there is a discussion on this subject on Monday. All those who wish to express their views, may so at that time.

SHRI V. KRISHNA RAO (Chikballapur): You kindly permit the Minister to answer.

SHRI PRIYA RANJAN DAS MUNSI: Sir, at our behest, you should express your opinion which he can hear. He may not be answering the question but there is nothing against for the Minister to hear the views of the Members, through you.

MR. CHAIRMAN: I am afraid, you have already wasted so much time.

SHRI SOMNATH RATH: Under Rule 372, no question can be put. We are not demanding that.

MR. CHAIRMAN: Let us have it on Monday.

SHRI CHINTAMANI PANIGRAHI: We do not intend to put any question. The Chair can give any direction. You can give some direction. You have the power.

MR. CHAIRMAN: I have drawn the attention of all the Members that a full scale discussion is posted to Monday. On Monday, we can have a full discussion.

SHRI AJAY MUSHRAN (Jabalpur): We believe the families should be given compensation to an appreciable quantum. We want to know your views; Not his.

SHRI PRIYA RANJAN DAS MUNSI: It is for the State Government to do it. Not the Central Government.

[*Translation*]

SHRI HARISH RAWAT (Almora): Even if the hon. Minister is not in a position to furnish the information now, he may inform the House later on.

[*English*]

SHRI AJAY MUSHRAN: We are not contravening Rule 372.

SHRI T. BASHEER (Chirayinkil): Compensation should be given immediately. You decide discussion for Monday. That is all right. This is our concern that this giving compensation should be done immediately. The hon. Minister is here. I think he understands the feelings of the House.

[*Translation*]

SHRI HARISH RAWAT: He may not make any announcement right now but he may do so after a couple of hours.

[*English*]

SHRI T. BASHEER: We do not want an answer. We want action.

MR. CHAIRMAN: What has to be announced has already been announced by the hon. Minister.

SHRI GHULAM NABI AZAD: They are only concerned about compensation. I would like to say that in such cases, the Punjab Government is already giving compensation. In all the cases, not only this case. In all those cases who have been killed in such activities, the Punjab Government has given Rs. 20,000 each. It will be done in this case also.

MR. CHAIRMAN: It is for the State Government.

[*Translation*]

SHRI HARISH RAWAT: Mr. Chairman, Sir, after listening to the statement made by the hon'ble Minister of Home Affairs, I think there will be no one whose heart has not been touched or who is not worried.

17 27 hrs.

RESOLUTION RE : GROWTH OF INDIAN ECONOMY—*Contd.*

[*English*]

MR. CHAIRMAN: You should speak on the resolution now.

**SHRI HARISH RAWAT :** I am speaking on the resolution.

**MR. CHAIRMAN :** You are left with only a few minutes.

**SHRI T. BASHEER :** Mr. Rawat says it happened in rural area. It is very relevant.

[*Translation*]

**SHRI HARISH RAWAT (Almora) :** The hon. Minister has expressed his anguish over this situation and condemned it also. The whole House and the whole country share their feelings and condemn such thing. The Government should take strong measures in this respect so as to check recurrence of such type of incidents.

Mr. Chairman, Sir, I support the Resolution moved by our learned friend. Through this Resolution, the hon. Members and this House will have an opportunity to discuss the rural economy and the present living conditions of the rural people.

More than 90 per cent of the people represented by the Members belong to the rural areas. The present condition of the rural areas is causing concern. A big gap is being created between the economy of the urban areas and the rural areas. I do not say that the rural areas have not made progress after independence. Of course, the country side has made progress, but the pace of development has not been as fast as that of the urban areas. One of the reasons for it may be that our planners are influenced more by the opinions and pressures of those people of the urban areas who are well off and enjoying every facility. Therefore, in comparison with the rural areas, more programmes have been formulated for the benefit of the people of the urban areas. Whatever programmes have been formulated for the rural areas, the machinery to implement them and the commitment and the dedication which should have been there...

[*English*]

**MR. CHAIRMAN :** You can continue your speech on the next day. Now we go to the next item.

17.30 hrs.

#### HALF-AN-HOUR DISCUSSION

##### Deficit in the Delhi Development Authority

[*English*]

**MR. CHAIRMAN :** Now Mr. Rajhans.

[*Translation*]

**DR. G.S. RAJHANS (Jhunjharpur) :** Mr. Chairman, Sir, in reply to a question on 21st July, the hon. Minister had stated that it was not the function of the Government to see as to from which source the D.D.A. raises its resources. The hon. Minister further added that D.D.A. needs resources and it has sought permission to issue debentures of Rs. 150 crores. I would like to say in the beginning itself that the performance of Shri Ghafoor Sahib and Dalbir Singh Sahib has been satisfactory and they have streamlined the working of their Ministry as well as that of D.D.A. to a great extent. But I would like to make some points in unmistakable terms. The D.D.A. officials have very categorically stated that their money is blocked with the Government and as a result thereof their financial position has become precarious. They say that approximately a sum of Rs. 76 crores of the D.D.A. has been blocked in Asiad property and the Government is not releasing that money. They say that this money is outstanding against the Health Ministry and the Department of Youth Affairs. The D.D.A. says that a sum of Rs. 41 crores has been blocked in the flats built in the Asiad village. They ask as to from which source they should make arrangement of funds? This is the way the D.D.A. contend. Will the hon. Minister explain the factual position?

Not a single day passes when we do not read about the misdeeds of DDA in the newspapers. There is a famous saying about the D.D.A.

[*English*]

—“Corruption—the name is DDA.”